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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**


Co. Appeal No. 169/252(3)/NCLT/AHM/2018

Coram: **Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER JUDICIAL**
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.05.2018**

Name of the Company: Amit Kumar Jain.
(Shankeshwar Alloys Pvt Ltd)
V/s.
Registrar of Companies

Section of the Companies Act: Section 252(3) of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	ALAY VASAVADA	PCS	APP-1 & 2	
2.				

ORDER

PCS Mr. Alay Vasavada is present for the Appellant. None for the ROC.

The proof of service of notice of date of hearing on the ROC is filed.

The representation of the ROC is not yet received.

The Appellant files an additional affidavit.

List the matter on 31.05.2018.


**MANORAMA KUMARI
MEMBER JUDICIAL**

Dated this the 10th day of May, 2018.


**HARIHAR PRAKASH CHATURVEDI
MEMBER JUDICIAL**